

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.477/92

Monday, this the 3rd day of January 1994.

SHRI N DHARMADAN, MEMBER(J)
AND
SHRI S KASIPANDIAN, MEMBER(A)

R Narayana Swamy, aged 55,
s/o Ramaswamy P, Personnel Inspector Gr.I,
Divisional Office, Southern Railway,
Palghat. - Applicant

By Advocate Shri PV Mohanan

Vs.

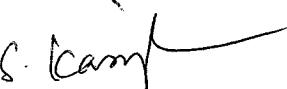
1. General Manager,
Southern Railway, Madras.
2. Chief Personnel Officer,
Southern Railway, Madras.
3. N Subramanian, Office Superintendent,
Personnel Branch, Divisional Office,
Southern Railway, Trichinappally. - Respondents

By Advocate Shri TA Rajan(for R-1&2)

O R D E R

The question arising in this case is covered by the Full Bench judgement of the Central Administrative Tribunal, Bangalore Bench in OA-303, 304 and 422 of 1992. Hence the OA is to be dismissed. Accordingly, we dismiss the same.

2. M.A-1949/93 is also dismissed.


(S KASIPANDIAN)

MEMBER(A)


(N DHARMADAN)

MEMBER(J)

TRS